

(b) of the (a) above, the number of posts reserved and filled up by the Scheduled Castes/Tribes (Cadre-wise, post-wise);

(c) of the (b) above, number of posts de-reserved and carried forward since 1 April, 1969 (Cadre-wise, Post-wise); and

(d) whether the Union Government are aware of representations made by the Scheduled Castes Uplift Union, Visakhapatnam and if so, the brief of each such representation received since 1 April, 1979 and action taken or proposed to be taken thereof (Case-wise, year-wise)?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) to (d). The information is being collected.

Opening of Zonal offices of Nationalised banks in Orissa

9268. DR. KRUPASINDHU BHOI: Will the Minister of FINANCE be pleased to state:

(a) whether Government are considering any proposal to open zonal offices of nationalised banks in Orissa to conduct the recruitment of staff and look into the operation of banks in Orissa shortly;

(b) if so, the banks which have opened zonal offices in Orissa and the names of the banks which have not opened their offices so far; and

(c) the reasons for not opening the zonal offices by those Banks?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). Recruitment of staff for public sector banks is not made by their zonal or regional offices. For the purpose of these

recruitments Banking Service Recruitment Board have been set up at certain places. While the recruitment to the officers cadre of banks is made on an All India basis; for the purposes of clerical recruitment, the needs of State of Orissa are presently met by the Banking Service Recruitment Board, Eastern Group, Calcutta. Until sometime ago this Board was also making recruitment for the entire North Eastern Region, which has now been excluded from its jurisdiction. It is expected that with this reduced area of responsibility, Banking Service Recruitment Board, Calcutta would be able to meet the requirements of banks within its jurisdiction, including the State of Orissa, adequately and more speedily. It is not considered necessary at this stage to set up a separate Board for each State. As far as their operational requirements are concerned the banks do establish regional or zonal offices keeping in view their operational requirements. The position regarding banks which have opened such zonal offices in Orissa is being collected and to the extent available will be laid on the Table of the House.

Supply of Commodities to Nepal

9269. SHRIMATI MADHURI SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that India has agreed to supply cement, alcohol, coal and other items of essential use to Nepal; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) (a) and (b): Yes, Sir. In terms of the Protocol to the Indo-Nepal Treaty of Trade, 1978, on receipt of specific request lists, the Government